ANNEXURE-6

Name of the corporate debtor: M/s A M Vinyl Private Limited;
Date of commencement of liquidation: 06.07.2020;
List of stakeholders as on: 31.12.2020

List of Operational creditors (other than Workmen, Employees and Government Dues)

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No. No. No. No. Contained Containe														
Particular Par	12	=	10	9	∞	7	6	5	4	ω	2	_	Sl. No.	
Date of Amount of claim	M/s Khera Plastichem Ltd.	Swastik Interchem Pvt. Ltd.	Rachit Ahluwalia Prop. of M/s Thermoplast	M/s Matta Plastics Pvt. Ltd.	M/s Trinity Compounds Pvt. Ltd. (D)	Deven Textile Industries Pvt. Ltd.	Shree Sai Knittings Pvt. Ltd.	Vipin Chemicals & Polymers	M/s Padmini Industries Limited	Swati kapoor & Sourabh Kapoor	Swati kapoor & Sourabh Kapoor	Oswal Polychem		
Amount claim Amount of claim Amount covered by Parcher for Amount of claim	U 12000 L 1997PL COM		07AHFPA3976R	U45400DL2008PTC172183	U25209DL2017PTC310826	U74899DL1986PTC024678	U17122DL2014PTC267649		U25199DL2000PLC105120	ANVPK4006C	ANVPK4006C	Adhaar No. 282242814213	Identification No.	
Details of claim Amount of claim Amount of claim Amount covered by Whether left Amount cerembly Whether left Amount of claim Amount of cla	18.08.2020	05.08.2020	05.08.2020	05.08.2020	05.08.2020	05.08.2020	05.08.2020	01.08.2020	24.07.2020	05.08.2020	05.08.2020	29.07.2020		Details of
Details of claim Nature of Iden or attachment Amount of claim Sature of Iden or attachment Amount covered by Machine to Sature in total Calaim Sature of Iden or attachment Amount covered by Machine to Sature in total Calaim Sature of claim Sature	9,84,710/-	2,32,94,764/-	16,03,304.09/-	40,42,620/-	5,80,133/-	55,97,032/-	3,88,24,284/-	10,60,432/-	6,00,000/-	65,000/-	50,727/-	1,90,20,844/-		claim received
Details of claim admitted Comment covered by Amount of claim Amount	9,84,710/-	2,32,94,764/-	11,35,511/-	36,50,506.22/-		16,50,772/-	2,93,57,918/-	10,60,432/-	6,00,000/-	65,000/-	50,727/-	1,90,20,844/-	of claim	
Number N	00	000	8	90	00	000	00	000	00	00	00	000	Nature of claim	
Amount of any guarantee guarantee guarantee guarantee admitted claim admitted claim admitted claim admitted off guarantee claim off gu										,		1	Amount covered by lien or attachment pending disposal	Details
Amount of any guarantee guarantee guarantee guarantee admitted claim admitted claim admitted claim admitted off guarantee claim off gu												1	Whether lien / attachment removed? (Yes/No)	of claim admitted
Amount of mutual dues, Amount of claim that may be set rejected under verification off mount of claim that may be set rejected under verification off off of the continuation of the continuat	£.				,	ı				,			Amount covered by guarantee	
mutual dues, Amount of claim that may be set rejected under verification off and under verification under verification off and under verification off and under verification under verification off and under veri	1.14%	26.96%	1.31%	4.22%		1.92%	33.96%	1.22%	0.69%	0.07%	0.06%	22%	% share in total amount of claims admitted	
tual dues, Amount of claim that dues, Amount of claim that dues, and the set rejected under verification under verification	9			T.		· ·	10	· ·	,				Amount of contingent claim	
of claim under verification under verification	1		7		1			ı	ı	ï	1	,	mutual dues, that may be set off	Amount of any
	T.		4,67,793.09/-	3,92,113.78/-		39,46,260/-	94,66,366/-	ì	1		3	r	Amount of claim rejected	
Remarks, if any Amount admitted Amount admitted Amount admitted Amount admitted and interest amount Rs. 94,66,366/- is not of CD. No confirmation of the The proof of evidence does not supported to substantiate his claim PO delivery proof, Amount admitted. The interest @ of 24% of CD. Amount admitted. The amount admitted Amount admitted. The amount admitted Amount admitted. The interest @ of 24% of CD. Amount admitted. The interest @ of 24% of CD. Amount admitted. The interest @ of 24% of CD. Amount admitted. The interest @ of 24% of CD. Amount admitted. The interest @ of 24% of CD. Amount admitted. Amount Admitted			4,67,793.09/-	3,92,113.78/-	,	39,46,260/-	94,66,366/-	ī	1	1	ı		=	
	Amount Admitted	Amount Admitted	Amount admitted. The interest @ of 24% p.a.charege from 31.03.2018 on principal amount as per the books of CD.	Amount admitted	The proof of evidence does not supported to substantiate his claim PO delivery proof,	Amount admitted as per the book of A/c of CD. No confirmation of the	Amount admitted and interest amount Rs. 94,66,366/- is not	Amount admitted	Amount admitted	Amount admitted	Amount admitted	Amount admitted	Remarks, if any	

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E	(3)	3				musuies	Industrias	M/ D-1-1:			говинств	Vipin Chemicals &	Pvt. Ltd.	M/s Ritzy Chemicals		
# IBBUPA002 12 M							U24100PN2021P1C198396 12.10.2020					Adhaar No. 956083225747		M/s Ritzy Chemicals U74999DL2007PTC161977 29,08,2020		KLJ Plasticizers Ltd. U25200DL2008PLC181088 20.08.2020
							6 12.10.2020					01.08.2020		7 29.08.2020		8 20.08.2020
	10,13,00,960.4/-						9,79,308.31/-					12,70,750/-		4,06,120/-		29,20,932/-
	8,64,48,294.53/-						9,79,308.31/-					12,70,750/-		4.06.120/-		29,20,932/-
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	1,42,72,532.87/-						ı					r			,	
	1,42,72,532.87/-						1					r			,	
		admitted.	claim has been	20/11/2020 thereafter	NCLT vide order dated	condoned by Hon'ble	The delay has been	thereon	claim and interest	respect of C Form Tax	claim has modified in	Amount admitted. The	Annount Adminted	Amount Admitted		Amount Admitted

Anup Kumar
Liquidator of M/s A M Vinyl Pvt. Ltd.
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